

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
146/16	180/17	Hearing	391 394	Paul Resorts & Hotels Pvt. Ltd.,

SL.NO. NAME (IN CAPITAL) DESIGNATION

&
PHONE NUMBER

REPRESENTATION TO WHOM
(Petitioner Respondent)

SIGNATURE

1) Prashant Boliyan Prashant
(AOL)

2. SPT. p. BHw

SPT Legu Advocate for p.m. f.

3) Prema. Hatti

Advocate for ROC PH

C.G.C.

Counsel for petitioner is present. AOL is present. Mrs. Prema Hatti, Counsel for ROC/RD is present. AOL requested time to submit written objections for the Scheme.

List it on 20.03.2017.

8/3
MEMBER (J)

8/3
MEMBER (T)